

Tamil Nadu has reported three cases in which FIRs has been lodged in all cases and three persons have been arrested. Government of West Bengal has reported two cases in which FIRs has been lodged in both cases and seven persons have been arrested.

More officers and jawans of paramilitary forces leaving jobs

3725. SHRI RAVI PRAKASH VERMA:

SHRI NEERAJ SHEKHAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether number of officers and jawans of paramilitary forces who have left their job in the year 2017 has seen an increase of around 500 per cent in comparison to year 2015;

(b) if so, the details thereof paramilitary force-wise and category-wise;

(c) whether worse service conditions and lack of proper amenities is the main reasons thereof;

(d) if so, the details thereof; and

(e) the measures proposed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) The number of officers and jawans of Central Armed Police Forces and Assam Rifles (CAPFs&AR) who left their job in 2017 is 14,587 as compared to 3,425 in the year 2015. The details of officers and Jawans, force-wise and category-wise, who left their job in 2015 and 2017 are given in the Statement-I (*See* below).

(c) to (e) CAPFs/AR have reported that the personnel resign due to various personal and domestic reasons including children/family issues, health/illness of self or family, social/family obligations and commitments, to enjoy static life and enhanced pensionary benefits on completion of 20 years of service.

Improvement in working conditions of CAPFs&AR is a continuous process. Some of the steps taken by the Government to improve service conditions are given in the Statement-II.

Statement-I

*Details of officers and Jawans, force-wise and category-wise,
who left their jobs in 2015 and 2017*

Force	2015				2017			
	GOs	SOs	ORs	Total	GOs	SOs	ORs	Total
CRPF	35	185	1156	1376	59	910	4154	5123
BSF	36	132	741	909	71	839	5505	6415
ITBP	12	22	42	76	32	64	209	305
SSB	20	31	132	183	18	238	292	548
CISF	7	287	474	768	17	332	1211	1560
AR	3	9	101	113	0	32	604	636
TOTAL	113	666	2646	3425	197	2415	11975	14587

GOs : Gazetted Officers (Assistant Commandant and above).

SOs : Subordinate Officers (Subedar Major to Assistant Sub Inspectors).

ORs : Other Ranks (Head Constable to Constable).

Statement-II

Steps taken by the Government to improve the service conditions of
CAPFs and AR personnel

- (i) Transparent policies pertaining to transfer and leave of CAPFs and AR personnel. The hospitalization period due to injuries while on duty is treated as on duty. Choice posting is considered to the extent possible after the personnel served in hard area.
- (ii) Regular interaction of officers with troops to find out and redress their grievances.
- (iii) Officers/personnel due for retirement are considered for terminal posting.
- (iv) Ensuring adequate rest and relief by regulating the duty hours.
- (v) Improving living conditions for troops, providing adequate recreational/entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.
- (vi) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE State, J&K and LWE affected areas (except State Capitals).

- (vii) Providing better medical facilities, also organizing talks with specialists to address their personal and psychological concerns and organizing Meditation and Yoga routinely for better stress management.
- (viii) Adequately compensating the troops deployed in difficult areas.
- (ix) Other welfare measures like facility of Central Police Canteen (CPC), scholarship for wards etc. Also air courier service has been provided to CAPF personnel deployed in NE States, J&K and LWE affected areas as welfare measure.
- (x) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.
- (xi) Promotions are released regularly to eligible personnel as and when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given in case promotion does not take place for want of vacancies at 10, 20 and 30 years of service.

Proposal for inclusion of more languages in Eighth Schedule

3726. SHRI PARTAP SINGH BAJWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the criteria adopted by Government for inclusion of more languages in the Eighth Schedule of the Constitution; and

(b) the details of the proposals/requests received from the States and others for inclusion of more languages along with the response of Government thereto, State-wise and language-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) There is no established set of objective criteria for inclusion of languages in the Eighth Schedule to the Constitution of India.

At present requests have been received for inclusion of following 38 more languages in the Eighth Schedule to the Constitution:—

(1) Angika, (2) Banjara, (3) Bazika, (4) Bhojpuri, (5) Bhoti, (6) Bhotia, (7) Bundelkhandi (8) Chhattisgarhi, (9) Dhatki, (10) English, (11) Garhwali (Pahari), (12) Gondi, (13) Gujjar/Gujjari (14) Ho, (15) Kachachhi, (16) Kamtapuri, (17) Karbi, (18) Khasi, (19) Kodava (Coorg), (20) Kok Barak, (21) Kumaoni (Pahari), (22) Kurak, (23) Kurmali, (24) Lepcha, (25) Limbu, (26) Mizo (Lushai), (27) Magahi, (28) Mundari, (29) Nagpuri, (30) Nicobarese, (31) Pahari (Himachali), (32)